

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
PART-I-SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 10/2009-2014
NEW DELHI: DATED: 15/09/2009

Subject: Amendment of SION A-3483

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14 and Paragraph 1.1 of the Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures, Vol.II, 2009-2014, as amended from time to time.

2. In the statement of Standard Input Output Norms (SION) as contained in the Handbook of Procedures (Vol.II), 2009-2014, as amended from time to time, amendments are made against SION entry at **A-3483** as mentioned in **ANNEXURE “A”** to this Public Notice.

This issues in public interest.

(R. S. Gujral)
Director General of Foreign Trade and
ex-officio Additional Secretary to the Government of India

(Issued from F.No.01/87/171/00002/AM10/DES-VII)

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Wheels	1 No.	Raw-Material recommended for one kg of Polyurethane Weight in the export product:	
		1. Polyurethane Pre-Polymer	0.920 kg
		2. Polyurethane curing agent	0.166 kg
		3. Colour Pigment	0.014 kg
		4. Polyurethane to Metal Adhesive	0.011 kg
		5. Relevant Ball Bearing	Net to Net

(£ÉÉ®iÉ BÉEä ®ÉVÉ{ÉjÉ +É°ÉÉvÉÉ®hÉ, £ÉÉMÉ-1, JÉhb-1 àÉå |ÉBÉÉÉ¶ÉxÉÉiÉÇ)

**£É®¡É °É®BÉEÉ®
´ÉÉÉêhÉVªÉ A´ÉÆ=tÉÉäMÉ àÉÆjÉÉãÉªÉ
´ÉÉÉêhÉVªÉ ÊÊ´£ÉÉÉMÉ**

°ÉÉÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ0 10 /2009-2014
xÉ<Ç ÉÊnããÉÉÒ, ÉÊnxÉÉÆBÉE : 15/09/2009

ÉÊ´ÉÉªÉ& àÉÉxÉBÉE ÉÊxÉ´Éä¶É=i{ÉÉnxÉ àÉÉxÉn/Éb BÉE-3483 BÉÉE °ÉÆ¶ÉÉäVÉxÉ *

ÉÊ'ÉnäÉ BªÉÉ{ÉÉ® xÉÉÒÈÊiÉ, 2009-14 BÉEä {Éè®ÉÓÉÉ{ÉÉ 2.4 +ÉÉè® |ÉÉÊµÉÉªÉÉ {ÉÖ'íÉBÉE, (JÉhb-1) BÉEä {Éè®É 1.1 BÉEä

iEciE |EnkE ¶EEIBEDiEªEEâ BEEE |EªEEâME BEE®iEä cOA àEcEEExEnä¶EBEE, EE´Enä¶E BªEE{EE® AiEnAuE®E °EàEªE °EàEªE {E® ªÉIÉÉªEÆ¶ÉÉäÉÊvÉiÉ |ÉÉÊµÉEªÉÉ {ÉÖªIÉBÉE, JÉhb-2, 2009-2014 àÉâ ÉÊxÉàxÉÉÊäÉÉÊJÉiÉ °EÆ¶ÉÉävÉxÉ BÉE®iEä cé *

2. °EàEªE-°EàEªE {E® ªÉIÉÉ °EÆ¶ÉÉäÉÊvÉiÉ |ÉÉÊµÉEªÉÉ {ÉÖªIÉBÉE (JÉhb-II), 2009-14, àÉâ ªÉIÉÉ ÉÊxÉÉÊciÉ àÉÉxÉBÉE ÉÊxÉ´Eä¶É =i{ÉÉnxÉ àÉÉxÉnhbÉâ (ÉÊªE+ÉÉäxÉ) BÉÉÈÒ ÉÊ´E´E®ÉÊhÉBÉÉÉ àÉâ <ªE °ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÚSÉxÉÉ BÉEä +ÉxÉÖäÉMxÉBÉE “BÉE” àÉâ ªÉIÉÉ =ÉÎäªÉÉÊJÉiÉ ÉÊªE+ÉÉäxÉ |ÉÉÊ´ÉÉÎ] BÉE-3483 BÉEä àÉqä °EÆ¶ÉÉävÉxÉ ÉÊBÉEA VÉÉiEä cé *

<ªEä ªÉÉäBÉÉÉÊciÉ àÉâ VÉÉ®ÈÒ ÉÊBÉEªÉÉ VÉÉiEÉ cé *

(+ÉÉ®0 AªE0 MÉÖVÉ®ÉäÉ)
àÉcÉÉÉxÉnä¶ÉBÉE, ÉÊ´Enä¶E BªÉÉ{ÉÉ®
A´EÆ {ÉnäxÉ +É{É® °ÉÉÊSÉ´E, £ÉÉ®iÉ °E®BÉÉÉ®

({ÉÉÉ<ªE °EÆJªÉÉ - 01/87/171/00002/A AàÉ 10/bÉÈÒ<ÇAªE - 7 °Eä VÉÉ®ÉÒ)

ªÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °EÆJªÉÉ 10 /2009-2014) ÉÊnxÉÉÆBÉE 15.09.2009 BÉÉÉ +ÉxÉÖäÉMxÉBÉE “BÉE”

-

-

ÉÊxÉªÉÉÇiÉ àÉn	àÉÉjÉÉ	+ÉÉªÉÉiÉ àÉn	àÉÉjÉÉ
----------------	--------	--------------	--------

{ÉÉäÉÉÈªEÚ®älÉäxÉ BcÉÈªªE	1 xÉMÉ	ÉÊxÉªÉÉÇiÉ =i{ÉÉn àÉâ {ÉÉäÉÉÈªEÚ®älÉäxÉ ´ÉVÉxÉ BÉEä 1 ÉÊBÉEOÉÉ cäiÉÖ ÉÊªE (ÉÉÉÉÉÊ®¶É	
------------------------------	--------	---	--

		EE~E{EEEE@¶E ÉÊBÉEªÉE MÉªÉE BÉESSÉE àÉEãÉ&- 1. {ÉEãÉEÒªÉÚ@älÉäxE ÉEÒ-{ÉEãÉEÒàÉ® 2. {ÉEãÉEÒªÉÚ@älÉäxE BÉDªÉEãÉEË®MÉ AVÉå] 3. BÉEãÉ® ÉÊ{ÉMàÉå] 4. {ÉEãÉEÒªÉÚ@älÉäxE ºÉä àÉè]ãÉ AbcäÉEºÉ 'É 5. ®ääÉä'Éå] ¢ÉEãÉ ÉÊ¢ªÉEË®MºÉ	0.920 ÉÊBÉEOÉE 0.166 ÉÊBÉEOÉE 0.014 ÉÊBÉEOÉE 0.011 ÉÊBÉEOÉE ÉÊxE'ÉãÉ ºÉä ÉÊxE 'ÉãÉ
--	--	---	--